

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.2 in Petition for Special Leave to Appeal (Civil) No.18940/2005

(From the judgement and order dated 19/04/2005 in DBSA No. 1462/1997 &
SBCWP No. 4599/1996 of the HIGH COURT OF RAJASTHAN AT JAIPUR)

STATE OF RAJASTHAN & ORS.

Petitioner(s)

VERSUS

JAGDISH CHOPRA

Respondent(s)

(For stay)

Date: 16/05/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr. Aruneshwar Gupta,Adv.

Ms. Shikha Tandan,Adv.

Mr. Mukul Sood,Adv.

Mr. Shashwat Gupta,Adv.

For Respondent(s)

Ms. Aishwarya Bhati,Adv

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UPON hearing counsel the Court made the following

O R D E R

List for final disposal on a non-miscellaneous day in the
second week of July, 2007.

There shall be stay of further proceedings in the
contempt matter.

leadings in the main matter may be completed in t
he
meantime.

(A.S. BISHT)

COURT MASTER

(PUSHAP LATA BHARDWAJ)

COURT MASTER